MR. SPEAKER : I am getting facts. Then I will decide whether I can do this thing in the House or not. Then I will come to you.

(Interruptions)

MR. SPEAKER : Mr. Dhandapani : I have already said that we are concerned about it and the government is also concerned about it. They have conveyed their concern to me and we are taking steps. The will do it. Don't worry. They are doing something. This is a national issue.

(Interruptions)

SHRI C.T. DHANDAPANI : They should have done at it yesterday itself.

MR. SPEAKER : But it has to be done on some pragmatic approach. Please don't get agitated. Certain things take time.

(Interruptions)

SHRI K. MAYATHEVAR : You go through the newspapers. All the newspapers are giving headlines.

(Interruptions)

MR. SPEAKER : Mrs. Dandavate, why are you bothering me ?

(Interruptions)

SHRI SATYASADHAN CHAKRABORTY : If Punjab could be discussed, why can we not discuss this ? It is a question of terrorism.

MR. SPEAKER : I have never said that we will not discuss terrorism. We have to fix time in the Business Advisory Committee, and discuss it.

SHRI SATYASADHAN CHAKRABORTY : Why not ?

MR SPEAKER : I have never said 'No'. You decide and I agree. So simple it is. And that has been the case all along. It is you people who decide and I carry out your orders. I have never disobeyed the orders of this august House.

SHRI K. MAYATHEVAR : We are not convinced. We are not at all happy. We are not at all satisfied. No action is taken about the agitation in Ceylon or about Tamilians or what is happening there. Therefore, condemning this we are working out.

12.16 hrs.

At this stage, Shri K. Mayathevar and and some other hon. Members left the House.

SHRI A. NEELALOHITADASAN NADAR : We are also walking out in support of them. (Shri A. Neelalohitadasan Nadar then left the House)

SHRIMATI PRAMILA DANDAVATE : The Dowry Prohibition Amendment Bill is not yet brought.

MR. SPEAKER : We will see.

SHRIMATI PRAMILA DANDAVATE : Sir, it is important.

(Interruptions)

MR. SPEAKER : Shri Satyanarayan Jatiya.

MATTERS UNDER RULE 377

(i) Implementation of Narmada-Ships Chambal Link Project.

श्री सत्यनारायण जटिया : (उज्जैन) अध्यक्ष महोदय, मैं नियम 377 के अंतर्गत निम्नलिखित विषय सदन के समक्ष प्रस्तुत करता हूं।

विगत वर्षों में प्राय: पानी की कमी के कारण चम्बल नदी पर बनाए गये गांधी सागर, राणाप्रताप सागर और जवाहर सागर पन बिजलीघरों से पूरी क्षमता से विद्युत उत्पादन तो नहीं ही किया जा सका है, इस चम्बल परियोजना में कोटा बैराज से राजस्थान और

[श्री सत्यनारायण जटिया (उज्जैन)]

मध्य प्रदेश को सिचाई जल की आपूर्ति भी नहीं की जा सकी है। मध्य प्रदेश से उद्‌गमित नर्मदा पश्चिम की ओर बहने वाली सबसे बड़ी नदी है, जिसकी प्रवाहित जल क्षमता 40 एम० ए० एफ० टी० से भी कुछ अधिक है। मध्य प्रदेश को नर्मदा की कुल उपयोगी जल क्षमता 28 मिलीयन एकड़ फीट में 18.25 मिलियन एकड़ फीट पानी का उपयोगाधिकार प्राप्त है। इस क्षमता का 5 मिलियन एकड़ फीट पानी क्षिप्रा के माध्यम से चम्बल में पहुंचाया जा सकता है। उक्त 5 मिलियन एकड़ फीट पानी का दो मिलियन एकड़ फीट पानी को इन्दौर, देवास, उज्जैन, रतलाम, मन्दसौर जिलों में जल प्रदाय और सिंचाई के लिए उपयोगी किया जा सका है, जिससे पेय जल प्रदाय के अतिरिक्त इस क्षेत्र की 5 लाख एकड़ से अधिक कृषि भूमि को सिंचित किया जा सकता है। शेष 3 मिलियन एकड़ फीट पानी का उपयोग चम्बल नदी पर बने बिजलीघरों से विद्युत उत्पादन और सिंचाई के लिए किया जा सकेगा।

नर्मदा का पानी बड़वाह से नदी के बहाव की विपरीत दिशा में 10 कि० मी० दूरी पर स्थिति गोदरपुरा से क्षिप्रा के उद्‌गम क्षुडेबकलां जिसकी दूरी लगभग 35 कि० मी० है, पहुंचाया जा सकता है। कम्पेल पर सुरंग बनाकर पानी को ऊंचा चढ़ाने की ऊंचाई को भी कम किया जा सकता है।

नर्मदा-क्षिप्रा-चम्बल लिंक प्रोजेक्ट से से चम्बल नदी पर बनाए गये बिजली घरों से 386 मेगावाट बिजली उत्पादन के साथ ही 15 लाख एकड़ सिंचाई 200 करोड़ के अनुमानित व्यय से पूरी की जा सकती है।

अतएव मेरा केन्द्र सरकार से आग्रह है कि उक्त योजना को क्रियान्वित कर पेयजल, सिंचाई और बिजली उत्पादन में वृद्धि करने के उपाय किये जावें।

(ii) Need for Central Government's help to people in J & K affected by setback in tourist trade

SHRI ABDUL RASHID KABULI (Srinagar) : The tourist trade in Jammu & Kashmir has suffered a great setback due to the political and economic turmoil shattering the overall economy of the State and depriving lakhs of people of their livelihood. The people affected include artisans, houseboat owners and taxi drivers, hoteliers, transporters, small businessmen and daily-wage enrners. For two consecutive years people have withnessed violent agitations which have resulted in scaring away tourists from Kashmir since 1983 forcing many holiday-seekers to abandon their tours and sightseeing programmes.

In July a curfew was imposed in Srinagar and some other parts of Kashmir Valley. This development has completely destroyed the prospects and whatsover was left of tourist trade.

In the present conditions of economic deprivity of masses living in Kashmir Valley the Government of India must rise to the occasion and try to salvage and provide succour to the idle and starving lakhs people who have traditionally been living on tourist trade. Besides offering relief, incentives and involving people in different schemes, let the recovery of the taxes and loans from the affected people be stopped for the time being to tide over the crisis

12 20 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

(iii) Proposed Railway Coach Factory at Gorakhpur.

श्री हरिकेश बहादुर : (गोरखपुर) : मान्यवर, पूर्वी उत्तर प्रदेश कृषि एवं औद्योगिक दोनों ही दृष्टियों से अत्यन्त पिछड़ा हुआ है जिस से उक्त क्षेत्र में भीषण बेरोजगारी फैली